

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th NOVEMBER, 2023, 10:30 A.M.

CP (CAA) No. 13/CB/2023, IA (Companies Act) No. 57/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Eastern Ghat Renewable Energy Ltd. & Ors.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Satya Smruti Mohanty, Adv
Swayamjit Rout, Adv
Sarvavid Subash Pradhan, Adv
Goutam Rai, Adv
Gyaninee Nayak, Adv
Pratyusha Mohanty, Adv
Sambit Sekhar Moharana, Adv

For Respondent (s)

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ORDER

Matter could not be heard due to paucity of time. Matter is adjourned to 29.11.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)